

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.12.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7358 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Magatul Industries Ltd. Vs. Abhijit Guhathakurta	Anuja Pethia
2.	I.A. No. 7359 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Mohsin Enterprises Pvt. Ltd. Vs Jagson International Ltd.	Saurabh Upadhyay
3.	I.A. No. 7360 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Shiva Asphaltics Products Pvt. Ltd. Vs. Arvint Mittal	Bharat Sood
4.	I.A. No. 7361 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Suish Chandel Minerals Pvt. Ltd. Vs. PSM Energy Pvt. Ltd.	Himanhsu Harbola
5.	I.A. No. 7391 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 2356 of 2024	Ganesh Venkata Siva Rama Krishna Remani, Liquidator of Rashmi Yams Ltd. Vs. Lakhabhai Bhikabhai Vagh & Ors.	Sankalp Bhatt

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